

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-8/2017/3790/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Subhabrata Datta,  
Member, MACT, Cachar.

Dated Guwahati the <sup>th</sup> 24 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.SMACT/I/1415/231 dated 18.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 18.04.2024 and 19.04.2024, along with station leave permission from the morning of 18.04.2024 till the morning of 22.04.2024.** The District & Sessions Judge, Cachar and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-8/2017/3791-3792/A, dated** , 24-04-2024  
Copy to :

1. The District & Sessions Judge, Cachar.
- ✓ 2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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